

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Edu-LGL0Cou/20/2021-01-O/o dated 24.07.2021  
Edu-LGL0Cou/75/2021-01- dated 30.07.2021  
Edu-LGL0Cou/76/2021-01- dated 30.07.2021

**GOVERNMENT ORDER NO:- 4194 -JK (LD ) of 2021**

**DATED:- 04 - 08 - 2021**

Sanction is hereby accorded to the appointment of Officer's of School Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 04.08. 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

Annexure to the Government Order No- 4194-JK(LD) of 2021 dated 04.08.2021

S.No	SWP NO. /Titled	OIC Nominated
1.	WP (c)No. 484/2021 titled Manpreet Choudhary Vs UT of J&K & Ors	SH. Shokat Mehmood, KAS Joint Director Jammu/ Kathua/Samba
2.	WP(c) 707/2021 titled Renu Sharma V/s UT of J&K & Ors.	
3.	SWP No. 851/2013 titled Bharti Choudhary Vs State of J&K & Ors.	
4.	WP(c) No. 1636/2021 titled Anita Devi V/s UT of J&K & Ors.	
5.	SWP No. 1395/2010 titled Kusum lata & Ors V/s State of J&K and Ors.	
6.	SWP No. 852/2007 titled Indu Rani V/s State & Ors	
7.	SWP No. 511/2008 titled Sunita Rajput V/s State & Ors.	
8.	WP(c) No. 1260/2021 titled Nirmal Singh Vs UT of J&K & Ors.	
9.	WP (c) No. 1617/2020 titled Suseela Devi Mengi Vs State & Ors	
10.	SWP No. 918/2017 titled Sunil Singh VS State & Ors.	
11.	WP(c) No. 856/2021 titled Jyoti Devi & Ors V/s UT of J&K & Ors	
12.	OWP No. 1677/2018 titled Inhabitant of Village Barmora Vs State of J&K & Ors	
13.	OWP No. 1506/2018 titled Inhabitant of village sitty V/s State & Ors	
14.	WP(c) No. 817/2021 titled Jyoti Devi & Ors V/s UT of J&K & Ors.	
15.	WP© No. 627/2021 titled Pooja Rani Vs UT of J&K & Ors.	
16.	SWP No. titled Sujata lalotra vs State of J&K & Ors.	
17.	SWP No. 796/2009 titled Parshotam Sharma V/s State of J&K & Ors	

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18.	WP© No. 1055/2021 titled Manhar Lal & ors vs UT of J&K & ors.	
19.	WP© No. 1085/2021 titled Sky Lark Academy vs UT of J&K & ors.	
20.	WP(c) No. 630/2021 titled Roop Singh V/s UT of J&K & Ors.	Sh. Roshan Lal KAS Joint Director, Doda/Kishtwar/Ramban
21.	SWP No. 2562/2018 titled DeV Raj V/s State & Ors.	
22.	SWP No. 1021/2014 titled Mukesh Kumar V/s State & Ors.	
23.	O.A No. 61/455/2020 titled Satya Dev Singh V/s Asgar Hussain Samoon.	
24.	WP© No. 407/2019 titled Rita Sharma V/s UT of J&K	
25.	SWP No. 527/2008 titled Mohd Gayas khan V/s State & Ors	Sh. Zubair Hussain Shah, KAS Joint Director Poonch/Rajouri.
26.	WP© No. 1057/2021 titled Sayed Shahid Hamdani V/s UT of J&K & anr.	
27.	T.A No. 6338/2020 titled kossier parveen V/s UT of J&K & Ors	
28.	SWP No. 740/2010 titled Rifat Jahan V/s State & Ors	
29.	WP© No. 599/2021 titled Ourait-ul-Ain & Ors V/s Ut of J&K & Ors.	
30.	SWP No. 83/2019 titled Anju Devi & Ors V/s State & Ors	
31.	WP(c) No...../2021 titled Dev Raj Sharma VsUT of J&K & Ors	
32.	TA. No. 61/465/2020 WP© No. 2024/2019 titled Rajni Kumari.	
33.	OWP No. 1137/2017 titled Tarseem Lal VS State & Ors.  WP(c) No. 578/2021 titled Tarseem Lal vs UT of J&K & ors.	Sh. Mahesh Sharma Chief Accounts Officer DSEJ.
34.	W.P(Fresh) No..../2021 titled Rashad Nazir & Anr V/s U.T of J&k & Ors.	Sh. Ab. Majid ,Chief Education Officer ,Poonch
35.	W.P(C) No.../2021 Pooja Rani V/s U.T of J& K & Ors	Dr. Ravi Shankar Sharma ,Director School Education, Jammu

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